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**IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR**

**BEFORE
HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV**

ON THE 18th OF MARCH, 2024

MISC. PETITION No. 4323 of 2022

BETWEEN:-

**MATHURA LAL S/O SHRI BHAMAR LAL LODHA, AGED
65 YEARS, OCCUPATION: AGRICULTURE, R/O GRAM
AAWAN TEHSEEL RADHOGARH DISTRICT GUNA
(MADHYA PRADESH)**

.....PETITIONER

(BY SHRI D.S. RAJAWAT - ADVOCATE)

AND

- 1. ABDUL RAHMAN S/O SHRI SAKUR KHAN, AGED
58 YEARS**
- 2. AJMERI S/O SAKUR KHAN, AGED 48 YEARS,**
- 3. HAFIZAN BAI W/O LATE SAKUR KHAN, AGED 73
YEARS,
ALL ARE RESIDENT OF NEAR KHWAJA MASJID,
RADHOGARH, DISTRICT GUNA (MADHYA
PRADESH)**

.....RESPONDENTS

.....
*This petition coming on for admission this day, the court passed the
following:*

ORDER

Learned counsel for the petitioner submits that petition has become
infructuous and order may be passed accordingly.

In view of above, petition is **dismissed as infructuous.**

(alok)

